

BUSINESS ADVISORY COMMITTEE

Fifty-third Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 12th August, 1960.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:-

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| (1) | The International Development Association (Status, Immunities and Privileges) Bill, 1960
<u>(Consideration and passing)</u> | 1 hour |
| (2) | The Press and Registration of Books (Amendment) Bill, 1960, as passed by Rajya Sabha.
<u>(Consideration and passing)</u> | 4 hours |
| (3) | The Evacuee Interest (Separation) Amendment Bill, 1960, as passed by Rajya Sabha. <u>(Consideration and passing)</u> | 1 hour |
| (4) | The Agricultural produce (Grading and Marking) Amendment Bill, 1960, as passed by Rajya Sabha. <u>(Consideration and passing)</u> | 1 hour |
| (5) | The Drugs (Amendment) Bill, 1960, as passed by Rajya Sabha. <u>(Consideration and passing)</u> | 4 hours |
| (6) | Discussion and voting on Supplementary Demand for Grant (Railways) for 1960-61. | 2 hours |
| (7) | Discussion and voting on the Demands for Excess Grants for 1957-58. | 2 hours |
| (8) | Discussion on the Report of the Commissioner for Linguistic Minorities for the period 1st August, 1958 to 31st July, 1959, laid on the Table on the 8th August, 1960. | 5 hours |

NEW DELHI,

The 12th August, 1960.

M. ANANTHASAYANAM AYYANGAR,

SPEAKER.